

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 16 of 2015

Dated: 12th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Green Energy Association **...Appellant(s)**
Versus
Madhya Pradesh Electricity Regulatory Commission & Anr.
...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra
Ms. Shikha Ohri
Ms. Meghana Aggarwal

ORDER

Issue notice to the Respondents returnable on 26.02.2015. Dasti service is permitted.

Post the matter on **26.02.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg